

Chief Metropolitan Magistrate Court
In the Court of S.S. BHARATH
41 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	11496/2020
2	C.C.	18705/2020
3	C.C.	1201/2021
4	C.C.	13428/2021
5	C.C.	13498/2021
6	C.C.	30945/2021
7	C.C.	30946/2021
8	C.C.	31540/2021
9	C.C.	31542/2021
EVIDENCE		
10	C.C.	8674/2011
11	C.C.	9807/2012
12	C.C.	4513/2014
13	C.C.	11478/2015
14	C.C.	29466/2015
15	C.C.	738/2016
16	C.C.	6166/2016
17	C.C.	8152/2016
18	C.C.	12731/2016
19	C.C.	25254/2016
20	C.C.	1912/2017
21	C.C.	2249/2017
22	C.C.	12731/2017
23	C.C.	22796/2017
24	C.C.	16089/2018
25	C.C.	16469/2018
26	C.C.	16932/2018
27	C.C.	23739/2018
28	C.C.	28917/2018
29	C.C.	7041/2019
30	C.C.	23568/2019
31	C.C.	25287/2019
32	C.C.	26269/2019
33	C.C.	28514/2019
34	C.C.	28631/2019
FRAMING OF CHARGE OR PLEA		

Morning session

Chief Metropolitan Magistrate Court
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Criminal Cause List Dated 13-12-2021

Case Type	Reg. No/Year	SubStage
35 C.C.	4851/2019	Morning session
TO HEAR ON		
36 P.C.R	688/2005	
37 P.C.R	4450/2021	
DEFENCE EVIDENCE		
38 C.C.	3237/2015	
ACCUSED STATEMENT u/s 313 CrPC		
39 C.C.	24176/2011	
ORDERS		
40 P.C.R.	14235/2011	
41 P.C.R.	10844/2015	
42 CrI.Misc.	4759/2021	
43 CrI.Misc.	5260/2021	
CALL ON		
44 C.C.	16397/2013	Morning session
45 C.C.	29979/2021	
COMMITAL		
46 C.C.	3149/2017	
47 C.C.	24705/2019	
HBC		
48 C.C.	8591/2019	
49 C.C.	6511/2020	
50 C.C.	15521/2020	
NBW		
51 C.C.	17666/2009	
52 C.C.	7183/2010	
53 C.C.	35339/2011	
54 C.C.	6937/2013	
55 C.C.	16465/2013	
56 C.C.	21510/2016	
57 C.C.	23899/2016	
58 C.C.	25860/2017	
59 C.C.	29518/2017	
60 C.C.	17512/2018	
61 C.C.	17539/2018	
62 C.C.	19761/2018	
63 C.C.	23526/2018	

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Case Type	Reg.No/Year	SubStage
64	C.C.	24731/2018
65	C.C.	24734/2018
66	C.C.	33714/2018
67	C.C.	33925/2018
68	C.C.	33933/2018
69	C.C.	33935/2018
70	C.C.	33957/2018
71	C.C.	33961/2018
72	C.C.	34068/2018
73	C.C.	1269/2019
74	C.C.	9728/2019
75	C.C.	19673/2019
76	C.C.	19854/2019
77	C.C.	11542/2020
78	C.C.	1207/2021
79	C.C.	13975/2021
80	C.C.	31333/2021
PROCLAMATION		
81	C.C.	17011/2011
82	C.C.	11549/2013
83	C.C.	4574/2014
84	C.C.	15373/2014
85	C.C.	31233/2017
SUMMONS AND NBW		
86	C.C.	8577/2020
299 CRPC Evidence		
87	C.C.	14415/2002
88	C.C.	22529/2004
89	C.C.	4054/2006
90	C.C.	5449/2012
91	C.C.	24850/2012
92	C.C.	19464/2013
93	C.C.	796/2015
94	C.C.	16881/2015
95	C.C.	4767/2016

Morning session.


18/12/2021

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41 ADDL. CHIEF METROPOLITAN MAGISTRATE
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	20194/2018
2	C.C.	7839/2019
3	C.C.	19006/2019
4	C.C.	28163/2019
5	C.C.	4718/2020
6	C.C.	5589/2020
7	C.C.	11545/2020
8	C.C.	7201/2021
9	C.C.	10685/2021
10	C.C.	10686/2021
11	C.C.	10690/2021
12	C.C.	10699/2021
13	C.C.	10708/2021
14	C.C.	10709/2021
15	C.C.	11027/2021
16	C.C.	19297/2021
17	C.C.	21609/2021
18	C.C.	21786/2021
19	C.C.	34098/2021
20	C.C.	34101/2021
21	C.C.	34104/2021
22	C.C.	34106/2021
23	C.C.	34121/2021
24	C.C.	34147/2021
25	C.C.	34487/2021
NOTICE		
26	P.C.R.	4214/2015
27	P.C.R.	8295/2015
28	C.C.	2049/2016
29	P.C.R.	9897/2017
30	P.C.R.	945/2021
EVIDENCE		
31	C.C.	52/2010
32	C.C.	9568/2011
33	C.C.	5455/2012
34	C.C.	13200/2013

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Case Type	Reg.No/Year	SubStage
35	C.C.	18097/2014
36	C.C.	24872/2015
37	C.C.	26081/2015
38	C.C.	29485/2015
39	C.C.	1936/2017
40	C.C.	26296/2018
41	C.C.	17228/2019
42	C.C.	5924/2020
43	C.C.	6047/2020
44	C.C.	17286/2020
45	C.C.	3999/2021
46	CrI.Misc.	2931/2021
47	CrI.Misc.	5259/2021
APPEARANCE OF ACCUSED		
48	C.C.	14896/2020
FIRST HEARING		
49	CrI.Misc.	3662/2021
FRAMING OF CHARGE OR PLEA		
50	C.C.	31993/2018
CUSTODY MATTERS		
51	C.C.	27411/2021
52	C.C.	28566/2021
53	C.C.	30427/2021
54	C.C.	32060/2021
55	C.C.	34087/2021
56	C.C.	34088/2021
57	C.C.	34095/2021
58	C.C.	34130/2021
59	C.C.	34153/2021
60	C.C.	34181/2021
61	C.C.	34470/2021
JUDGEMENT		
62	C.C.	35133/2014
ORDERS		
63	P.C.R.	12971/2017
BODY WARRANT		

Morning session.

Afternoon session.

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Case Type	Reg. No/Year	SubStage
64 CALL ON	C.C. 700/2020	
65	C.C. 7083/2020	
66 HBC	C.C. 10821/2021	
67	C.C. 1914/2018	
68	C.C. 25302/2019	
69 NBW	C.C. 1198/2021	
70	C.C. 16107/2011	
71	C.C. 5448/2012	
72	C.C. 16759/2012	
73	C.C. 22378/2012	
74	C.C. 13861/2015	
75	C.C. 23462/2015	
76	C.C. 4300/2016	
77	C.C. 12683/2016	
78	C.C. 19500/2016	
79	C.C. 19501/2016	
80	C.C. 24794/2016	
81	C.C. 25393/2016	
82	C.C. 27821/2016	
83	C.C. 26190/2017	
84	C.C. 28200/2017	
85	C.C. 28931/2017	
86	C.C. 8078/2018	
87	C.C. 14125/2018	
88	C.C. 18581/2018	
89	C.C. 1295/2019	
90	C.C. 7933/2019	
91	C.C. 8210/2019	
92	C.C. 9726/2019	
93	C.C. 5971/2020	
94	C.C. 1208/2021	
PROCLAMATION		
95	C.C. 20805/2011	

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Case Type	Reg.No/Year	SubStage
96 C.C. SWORN STATEMENT	28137/2011	Moring region.
97 P.C.R. 299 CRPC Evidence	1867/2016	
98 C.C.	10287/2010	
99 C.C.	7435/2011	
100 C.C.	13608/2014	
101 C.C.	24615/2015	


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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	11864/2017
2	C.C.	17234/2019
3	C.C.	25947/2019
4	C.C.	4050/2020
5	C.C.	5591/2020
6	C.C.	6050/2020
7	C.C.	7075/2020
8	C.C.	7321/2020
9	C.C.	11549/2020
10	C.C.	17230/2020
11	C.C.	6104/2021
12	C.C.	10695/2021
13	C.C.	12540/2021
14	C.C.	14467/2021
15	C.C.	22735/2021
16	P.C.R.	18324/2021
17	C.C.	28568/2021
18	C.C.	34455/2021
EVIDENCE		
19	C.C.	4895/2012
20	C.C.	10467/2012
21	C.C.	1645/2013
22	C.C.	3322/2014
23	C.C.	7525/2016
24	C.C.	9317/2016
25	C.C.	417/2017
26	C.C.	575/2018
27	C.C.	13205/2018
28	C.C.	3942/2019
29	C.C.	7179/2019
30	C.C.	7928/2019
31	C.C.	25943/2019
32	C.C.	25954/2019
FIRST HEARING		
33	Cri.Misc.	4590/2020
FRAMING OF CHARGE OR PLEA		

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Case Type	Reg.No/Year	SubStage
34	C.C.	17858/2017
35	C.C.	18058/2018
36	C.C.	804/2021
37	C.C.	24703/2019 HEARING BEFORE CHARGE
ORDERS		
38	C.C.	19552/2015
AWAIT		
39	Cri.Misc.	5753/2014
40	P.C.R.	12058/2018
41	Cri.Misc.	5833/2020
CALL ON		
42	C.C.	19605/2012
COMMITAL		
43	C.C.	12632/2021
HBC		
44	C.C.	17227/2019
45	C.C.	13221/2020
NBW		
46	C.C.	7521/2003
47	C.C.	9564/2011
48	C.C.	13244/2011
49	C.C.	17603/2012
50	C.C.	24486/2012
51	C.C.	10739/2013
52	C.C.	13389/2013
53	C.C.	34518/2014
54	C.C.	798/2015
55	C.C.	7518/2016
56	C.C.	8807/2017
57	C.C.	19751/2017
58	C.C.	657/2018
59	C.C.	659/2018
60	C.C.	6498/2018
61	C.C.	9312/2018
62	C.C.	10504/2018
63	C.C.	21835/2018
64	C.C.	19856/2019

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Case Type	Reg.No/Year	SubStage
65	C.C.	28339/2019
66	C.C.	28453/2019
67	C.C.	2881/2020
68	C.C.	7568/2020
69	C.C.	15523/2020
70	C.C.	17213/2020
71	C.C.	10465/2021
PROCLAMATION		
72	C.C.	32157/2009
73	C.C.	12429/2012
74	C.C.	25465/2012
75	C.C.	13249/2013
76	C.C.	12336/2016
299 CRPC Evidence		
77	C.C.	26045/2018

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	16827/2018
2	C.C.	19005/2019
3	C.C.	24519/2019
4	C.C.	27678/2019
5	C.C.	584/2020
6	C.C.	7342/2020
7	C.C.	12867/2020
8	C.C.	10705/2021
9	C.C.	11762/2021
NOTICE		
10	P.C.R.	7372/2012
11	P.C.R.	15932/2013
12	C.C.	8267/2016
13	CrI.Misc.	5196/2021
EVIDENCE		
14	C.C.	22922/2011
15	C.C.	14014/2012
16	C.C.	6696/2013
17	C.C.	10845/2013
18	C.C.	9181/2015
19	C.C.	24764/2015
20	C.C.	29377/2015
21	C.C.	29378/2015
22	C.C.	2600/2016
23	C.C.	5237/2016
24	C.C.	15378/2016
25	C.C.	2296/2017
26	C.C.	9716/2017
27	C.C.	15544/2017
28	C.C.	19761/2017
29	C.C.	19899/2017
30	C.C.	5744/2018
31	C.C.	7523/2018
32	C.C.	24325/2018
33	C.C.	11676/2019
34	C.C.	12634/2019

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Case Type	Reg. No/Year	SubStage
35 C.C.	17233/2019	MORNING SESSION
APPEARANCE OF ACCUSED		
36 C.C.	30992/2021	
FIRST HEARING		
37 P.C.R.	12167/2020	AFTERNOON SESSION
AWAIT		
38 P.C.R.	20995/2013	
39 C.C.	6755/2020	
BODY WARRANT		MORNING SESSION
40 C.C.	14646/2014	
CALL ON		
41 P.C.R.	14502/2015	
42 C.C.	20524/2016	MORNING SESSION
43 C.C.	11929/2021	
44 C.C.	13839/2021	
HBC		
45 C.C.	4499/2018	
46 C.C.	1742/2020	
INVESTIGATION		
47 P.C.R.	4306/2021	
48 P.C.R.	4307/2021	
49 P.C.R.	4308/2021	
50 P.C.R.	4309/2021	
51 P.C.R.	4310/2021	
52 P.C.R.	4856/2021	
NBW		MORNING SESSION
53 C.C.	7846/2008	
54 C.C.	13824/2015	
55 C.C.	23043/2016	
56 C.C.	20726/2017	
57 C.C.	5730/2018	
58 C.C.	18412/2018	
59 C.C.	21872/2018	
60 C.C.	23522/2018	
61 C.C.	23544/2018	
62 C.C.	29025/2018	
63 C.C.	12117/2019	

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Case Type	Reg. No/Year	Substage
64 C.C.	24500/2019	
65 C.C.	27030/2019	
66 C.C.	5969/2020	
PROCLAMATION		
67 C.C.	26263/2011	
SUMMONS AND NBW		
68 C.C.	2303/2020	
SWORN STATEMENT		
69 P.C.R.	6061/2015	
299 CRPC Evidence		
70 C.C.	6634/2005	
71 C.C.	5173/2007	
72 C.C.	587/2011	
73 C.C.	15657/2012	
74 C.C.	1830/2014	
75 C.C.	19236/2015	

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*XLI Addl. Chief Metropolitan Magistrate
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Chief Metropolitan Magistrate Court
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Case Type	Reg.No/Year	SubStage
SUMMONS		
1	C.C.	12636/2019
2	C.C.	28285/2019
3	C.C.	28522/2019
4	C.C.	4051/2020
5	C.C.	7079/2020
6	C.C.	8519/2020
7	C.C.	11539/2020
8	C.C.	12463/2020
9	C.C.	19281/2020
10	C.C.	12623/2021
NOTICE		
11	C.C.	19457/2013
12	CrL.Misc.	5353/2021
EVIDENCE		
13	C.C.	582/2011
14	C.C.	29467/2015
15	C.C.	29608/2015
16	C.C.	6988/2016
17	C.C.	12831/2016
18	C.C.	19266/2016
19	C.C.	26156/2016
20	C.C.	27195/2016
21	C.C.	5968/2017
22	C.C.	8550/2017
23	C.C.	13506/2017
24	C.C.	10806/2018
25	C.C.	16626/2018
26	C.C.	18410/2018
27	C.C.	25384/2018
28	C.C.	26299/2018
29	C.C.	33883/2018
30	C.C.	34157/2018
31	C.C.	3304/2019
32	C.C.	4683/2019
33	C.C.	12124/2019
34	C.C.	24494/2019

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Case Type	Reg.No/Year	SubStage
35 C.C.	6266/2020	
FRAMING OF CHARGE OR PLEA		
36 C.C.	23053/2016	
37 C.C.	5749/2018	
TO HEAR ON		
38 P.C.R.	10990/2020	
AWAIT		
39 P.C.R.	4390/2014	
40 P.C.R.	2235/2015	
41 P.C.R.	6815/2015	
CALL ON		
42 C.C.	12155/2016	
43 C.C.	23990/2019	
44 C.C.	4258/2020	
45 C.C.	4430/2021	
HBC		
46 C.C.	7401/2017	
47 C.C.	25285/2019	
48 C.C.	28238/2019	
49 C.C.	15518/2020	
50 C.C.	3987/2021	
NBW		
51 C.C.	6914/2009	
52 C.C.	26635/2015	
53 C.C.	4764/2016	
54 C.C.	9913/2016	
55 C.C.	24793/2016	
56 C.C.	25386/2016	
57 C.C.	8445/2017	
58 C.C.	28938/2017	
59 C.C.	4119/2018	
60 C.C.	4511/2018	
61 C.C.	20826/2018	
62 C.C.	25836/2018	
63 C.C.	1288/2019	
64 C.C.	6013/2019	
65 C.C.	7036/2019	

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Case Type	Reg.No/Year	SubStage
66	C.C.	7848/2019
67	C.C.	12645/2019
68	C.C.	15026/2019
69	C.C.	17084/2019
70	C.C.	19849/2019
71	C.C.	7341/2020
72	C.C.	2528/2021
PROCLAMATION		
73	C.C.	17667/2009
74	C.C.	31176/2014
75	C.C.	7656/2015
76	C.C.	20789/2015
77	C.C.	4770/2016
78	C.C.	17095/2017
299 CRPC Evidence		
79	C.C.	14776/2001
80	C.C.	15394/2002
81	C.C.	28471/2005
82	C.C.	23670/2007
83	C.C.	15769/2013
84	C.C.	19539/2015
85	C.C.	20347/2015
86	C.C.	28136/2015

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Case Type	Reg.No/Year	SubStage
SUMMONS		
1 C.C.	22020/2019	
2 C.C.	6458/2020	
3 C.C.	7082/2020	
4 C.C.	7142/2020	
5 C.C.	17220/2020	
6 C.C.	18661/2020	
7 C.C.	1598/2021	
8 C.C.	1610/2021	
9 C.C.	7476/2021	
10 C.C.	12908/2021	
11 C.C.	12912/2021	
12 C.C.	13009/2021	
13 C.C.	13011/2021	
14 C.C.	22739/2021	
15 C.C.	22818/2021	
16 C.C.	30721/2021	
EVIDENCE		
17 C.C.	19325/2011	
18 C.C.	33258/2014	
19 C.C.	34659/2014	
20 C.C.	30497/2015	
21 C.C.	19285/2016	
22 C.C.	23909/2016	
23 C.C.	15858/2017	
24 C.C.	16070/2017	
25 C.C.	2170/2018	
26 C.C.	23556/2018	
27 C.C.	24324/2018	
28 C.C.	16682/2019	
29 C.C.	1197/2020	
30 C.C.	1737/2021	
31 Crl.Misc.	4033/2021	
LOK ADALATH		
32 C.C.	13206/2008	
33 C.C.	36205/2011	
34 C.C.	14097/2016	

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Afternoon session .

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Case Type Reg.No/Year SubStage

Case No.	Case Type	Reg.No/Year
37	C.C.	2101/2017
38	C.C.	6441/2018
39	C.C.	7553/2018
40	C.C.	7556/2018
41	C.C.	9292/2018
42	C.C.	9305/2018
43	C.C.	17480/2018
44	C.C.	25246/2018
45	C.C.	26902/2018
46	C.C.	28844/2018
47	C.C.	33695/2018
48	C.C.	33711/2018
49	C.C.	33911/2018
50	C.C.	8258/2019
51	C.C.	15791/2019
52	C.C.	21177/2019
53	C.C.	28493/2019
54	C.C.	29355/2019
55	C.C.	3567/2020
56	C.C.	5584/2020
57	C.C.	5714/2020
58	C.C.	6580/2020
59	C.C.	6695/2020
60	C.C.	6701/2020
61	C.C.	7081/2020
62	C.C.	9102/2020
63	C.C.	11669/2020
64	C.C.	17196/2020
65	C.C.	17369/2020
66	C.C.	20557/2020
67	C.C.	20559/2020
68	C.C.	2497/2021
69	C.C.	2537/2021
70	C.C.	11424/2021
71	C.C.	12963/2021
	C.C.	13705/2021
	C.C.	14073/2021

Afternoon session

Chief Metropolitan Magistrate Court
 In the Court of S.S. BHARATH
 41 ADDL. CHIEF METROPOLITAN MAGISTRATE
 Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
72	C.C.	
73	C.C.	
74	C.C.	
75	C.C.	
76	C.C.	
77	C.C.	
78	C.C.	
79	C.C.	
80	C.C.	
81	C.C.	
82	C.C.	
83	C.C.	
84	C.C.	
85	C.C.	
86	C.C.	
87	C.C.	
88	C.C.	
89	C.C.	
90	C.C.	
91	C.C.	
92	C.C.	
93	C.C.	
94	C.C.	
95	C.C.	
96	C.C.	
97	C.C.	
98	C.C.	
99	C.C.	
100	C.C.	
FRAMING OF CHARGE OR PLEA		
101	C.C.	
CUSTODY MATTERS		
102	C.C.	
103	C.C.	
104	C.C.	
AWAIT		

18705/2021
 18850/2021
 18904/2021
 21253/2021
 21958/2021
 28413/2021
 29971/2021
 29974/2021
 29987/2021
 30722/2021
 30723/2021
 30724/2021
 30725/2021
 30726/2021
 31373/2021
 31377/2021
 32447/2021
 32448/2021
 32452/2021
 32901/2021
 33527/2021
 33536/2021
 33540/2021
 33545/2021
 33554/2021
 34461/2021
 34462/2021
 34463/2021
 34467/2021

Afternoon session.

7356/2015

morning session

31537/2021

31538/2021

31539/2021

Afternoon session.


Chief Metropolitan Magistrate Court
In the Court of S.S. BHARATH
41 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
105 P.C.R. CALL ON	1803/2016	
106 C.C. COMMITAL	29814/2018	
107 C.C. HBC	8517/2020	
108 C.C.	27291/2016	
109 C.C.	14219/2020	
110 C.C. NBW	1740/2021	
111 C.C.	1669/2009	
112 C.C.	7874/2010	
113 C.C.	30734/2015	
114 C.C.	5973/2017	
115 C.C.	15790/2017	
116 C.C.	26999/2017	
117 C.C.	28934/2017	
118 C.C.	31068/2017	
119 C.C.	896/2018	
120 C.C.	5729/2018	
121 C.C.	16423/2018	
122 C.C.	16428/2018	
123 C.C.	16308/2019	
124 C.C.	27764/2019	
125 C.C.	6037/2020	
126 C.C.	6044/2020	
127 C.C. PROCLAMATION	6592/2021	
128 C.C.	25641/2007	
129 C.C.	2356/2010	
130 C.C.	20636/2013	
131 C.C.	12305/2016	
132 C.C. SUMMONS AND NBW	24784/2017	
133 C.C.	13985/2019	
134 C.C. SWORN STATEMENT	13985/2021	

Morning session

Chief Metropolitan Magistrate Court
In the Court of S.S. BHARATH
41 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 18-12-2021

Case Type	Reg.No/Year	SubStage
135 P.C.R. 299 CRPC Evidence	5264/2021	Morning session
136 C.C.	16961/2007	
137 C.C.	24598/2005	
138 C.C.	13172/2009	


18/12/2021
XLI Addl. Chief Metropolitan Magistrate
Bengaluru